## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3170 ANSWERED ON:09.12.2009 DISBURSAL OF WAGES AND SALARY Ray Shri Bishnu Pada

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether arrangements have been made for disbursal of wages and salary to employees of Public Sector Undertakings (PSUs) namely Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited under his Ministry for November, 2009 onwards;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps being taken in this regard?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) Yes Sir, a provision of Rs. 11.00 crores as loan was made in the Demand for Grants for 2009-10 under the Budget Head 6406-Loans for forestry Wildlife, 101-Forest Conservation Development and Regeneration, 01-Loan to Andaman & Nicobar Islands Forest & Plantation Development Corporation, 01.00.55-Loan & Advances (Non Plan), Demand No. 30, Ministry of Environment & Forests for the year 2009-10. Accordingly, a sanction order has been issued after observing prescribed procedure for disbursal of wages and salaries to the employees by Andaman & Nicobar Islands Forest and Plantation Development Corporation Limited.